

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 183
ANSWERED ON 2ND FEBRUARY 2017

NUMBER OF DEATHS ON NATIONAL HIGHWAYS

183. SHRI CHANDU LAL SAHU:
SHRI OM BIRLA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the number of persons killed in accidents occurred on National Highways (NHs) during each of the last three years and the current year, State/UT-wise and NH-wise;

(b) whether the Government has conducted any survey on road accidents on NHs;

(c) if so, the details and outcome thereof and if not, the reasons therefor; and

(d) the steps taken/being taken by the Government to minimise the number of road accidents on NHs and deaths caused by it?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI PON. RADHAKRISHNAN)

(a) Total number of persons killed on National Highways including Expressways in the country during the last three calendar years and the current year i.e 2012, 2013, 2014 and 2015 are annexed.

(b) & (c) Ministry of Road Transport & Highways collects data on road accidents from all States/UTs in a format developed as per the Asia Pacific Road Accident Database (APRAD) project of United Nations Economic and Social Commission for Asia Pacific (UNESCAP). These data are analyzed and an annual publication titled "Road Accidents in India" is released every year by the Transport Research Wing of Ministry of Road Transport and Highways. The latest issue of the publication was released in May 2016. The report contains data on road accidents and related parameters, including factors causing road accidents, for all States/UTs. The annual publications are available on the website of this Ministry i.e. www.morth.nic.in

(d) The Ministry of Road Transport and Highways has taken a number of steps to prevent road accidents as per details mentioned under:

- i. The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws trauma care etc.
- ii. The Government has constituted the National Road Safety Council as the apex body to take policy decisions in matters of road safety.
- iii. The Ministry has requested all States/UTs for setting up of State Road Safety Council and District Road Safety Committees, and to hold their meetings regularly.
- iv. The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on 4 'E's viz. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care. Based on this, a draft action plan has been shared with the states.
- v. Road safety has been made an integral part of road design at planning stage.
- vi. Road Safety Audit of selected stretches of National Highways has been taken up.
- vii. High priority has been accorded to identification and rectification of black spots (accident prone spots) on national highways. A total of 789 such black spots have been identified for improvement.
- viii. The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs. About 52,000 Km of stretches of State Highways has been identified for conversion to national highways.
- ix. Setting up of model driving training institutes in States and refresher training to drivers of Heavy Motor Vehicle in the unorganized sector.
- x. Advocacy/Publicity campaign on road safety through the electronic and print media.
- xi. Tightening of safety standards for vehicles like Seat Belts, Power-steering, anti-lock braking system etc.
- xii. Providing cranes and ambulances to various State Governments under the National Highway Accident Relief Service Scheme for development on National Highways. National Highways Authority of India also provides ambulances at a distance of 50 Km. on each of its completed stretches of National Highways under its Operation & Maintenance contracts.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SBHA UNSTARRED QUESTION NO. 183 ANSWERED ON 2.2.2017 ASKED BY SHRI CHANDU LAL SAHU AND SHRI OM BIRLA REGARDING NUMBER OF DEATHS ON NATIONAL HIGHWAYS.

Total Number of Persons Killed in Road Accidents on National Highways*

Sl. No.	States/UTs	Total Number of Persons Killed			
		2012	2013	2014	2015
1	2	3	4	5	6
1	Andhra Pradesh	4911	4709	2970	3235
2	Arunachal Pradesh	58	58	52	49
3	Assam	1412	1463	1392	1427
4	Bihar	1855	1890	2013	2002
5	Chhattisgarh	956	1124	1118	1201
6	Goa	121	104	108	132
7	Gujarat	1939	1920	2149	2136
8	Haryana	1748	1807	1704	1759
9	Himachal Pradesh	374	346	389	369
10	Jammu & Kashmir	498	432	452	357
11	Jharkhand	1090	1153	669	1325
12	Karnataka	3330	3353	4256	3657
13	Kerala	1445	1336	1261	1368
14	Madhya Pradesh	2408	2479	2395	2287
15	Maharashtra	3821	3698	3577	3789
16	Manipur	90	89	100	94
17	Meghalaya	121	52	93	89
18	Mizoram	44	29	40	20
19	Nagaland	26	14	35	10
20	Odisha	1730	1706	1641	1795
21	Punjab	1552	1360	1482	1538
22	Rajasthan	3502	3391	3598	3709
23	Sikkim	31	35	33	37
24	Tamil Nadu	5671	5710	5344	5752
25	Telangana	NA	NA	1895	2103
26	Tripura	109	83	74	50
27	Uttarakhand	524	395	479	464
28	Uttar Pradesh	6657	4390	5827	7773
29	West Bengal	2331	2037	2152	2243
30	Andaman & Nicobar Islands	10	15	7	4
31	Chandigarh	35	9	21	19
32	Dadra & Nagar Haveli	0	0	0	0
33	Daman & Diu	0	0	0	5
34	Delhi	300	301	253	260
35	Lakshadweep	0	0	0	0
36	Puducherry	69	124	70	146
	Total	48768	45612	47649	51204

* Includes expressways. # NA: Not Applicable
